

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1482
ANSWERED ON:05.03.2010
ACQUISITION OF TRIBAL LAND
Sanjoy Shri Takam

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the State Government of Tripura has tried arbitrarily to acquire the tribal lands without adopting properly enacted laws in consonance with the tribal rights of land; and

(b) if so, the details thereof and the steps Government of India has taken or proposes to take to protect the rights of tribals in the State?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) No such information is available in this Ministry.

(b) Does not arise.